NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP(IB)-1717(MB)/2017

CORAM: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **09.07.2018**

NAME OF THE PARTIES: Magnum Super Distributors India Pvt. Ltd.
v/s.
Reliance Communications Infrastructure Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

Both sides are present.

At request of the Petitioner's Counsel, list this matter on **26.07.2018** for reporting settlement.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)